## [ 10 May, 2000] RAJYA SABHA

Year-wise details of budgetary support given by the Government to Rural Electrification corporation (REC) for the period 1988 to 1999-2000 are given as under:

Rs. Crore

Year	Normal*	MNP#
1988-89	210	125
1989-90	235	105
1990-91	248.5	115
1991-92	260	125
1992-93	260	145
1993-94	286	160
1994-95	316	160
1995-96	348	175
1996-97	348	175
1997-98	348	175
1998-99	450	175
!999-2000	430	175

<sup>\*</sup>Budgetary Support including equity from (MOP)

As may be seen, the budgetary support given by the Government to Rural Electrification Corporation (REC) is generally increasing over the years.

(c) and (d) In view of the above, question do not arise.

## Nimoo-Basgo Hydro Project in Leh

- 4837. SHRI KUSHOKTHIKSEY: Will the Minister of POWER be pleased to state:
- (a) whether Government have received a Memorandum to develop Nimoo-Basgo hydro power project in Leh District of Jammu and Kashmir state;
- (b) whether a project report endorsed by the Jammu and Kashmir Government has been received by his Minstry;
  - (c) if so, the present status of the said project; and

<sup>#</sup>Funds outlay approved under Minimum Needs Programme (MOP)

(d) whether his Ministry will come to the rescue ot" this most remote, backward District of the Country?

THE MINISTER OF STATE INTHE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): (a) Yes, Sir. The Chairman and Chief Executive Councillor, LadakhAutonomous Hill Development Council, Leh, had submitted a Memorandum to the then Prime Minister for the execution of the Nimoo-Basgo Hydro-Electric Project (30 Mega Watts) in Leh as a Central Sector Project. The Government of Jammu & Kashmir have conveyed their No objection for implementation of the Project by National Hydro-electric Power Corporation (NHPC) in the Central Sector only in February 2000. The Ministry of Power has thereafter asked NHPC to take up Survey & Investigation of the Nimoo-Basgo H.E. Project.

(b) to (d) A copy of the detailed Project Report (DPR) of the Nimoo-Basgo H.E. Project has been received by NHPC in March, 2000, on the advice of the Government of Jammu & Kashmir. The DPR is under examination in NHPC to assess its suitability for being taken up for execution. The Ministry of Power has given its consent under the relevant provisions of the Electricity (Supply) Act, 1948 for NHPC to establish, operate and maintain the project. The Ministry of Power has also asked NHPC to take up the Chutak Hydel Project (18 MW) in Kargil to mitigate the problems being faced by the State.

## **Purchase of Hindi Typewriters**

†4838. SHRI BALKAVI BAIRAGI: Will the Minister of POWER be pleased to state:

- (a) the names of such offices under his Ministry/Department which don't have a single Hindi typewriter so far;
  - (b) the reasons for not purchasing the Hindi typewriters so far; and
- (c) the action taken to ensure the compliance of targets fixed for the purchase of Hindu typewriters by the Department of Official Language in its annual Hindi programme?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): (a) to (c) All the offices under the Ministry of Power have Hindi Typewriters/Hindi Typewriting facilities. The Ministry is in the process of computerisation wherein provisions have been made for installation of computers with Hindi keyboards alongwith Hindi Software Pacakges.

<sup>†</sup>Original notice of the question was received in Hindi.